

The Arunachal Pradesh Gazette

EXTRAORDINARY PUBLISHED BY AUTHORITY

No. 245, Vol. XXVII, Naharlagun, Monday, November 2, 2020, Kartika 11, 1942 (Saka)

GOVERNMENT OF ARUNACHAL PRADESH LAW, LEGISLATIVE AND JUSTICE DEPARTMENT CIVIL SECRETARIAT ITANAGAR

NOTIFICATION

The 2nd November, 2020

No. Law/Legn-18/2020.—The following Act of the Arunachal Pradesh Legislative Assembly which was passed in the Fifth Session of the Seventh Legislative Assembly and received the assent of the Governor of Arunachal Pradesh is hereby published for general information.

(Received the assent of the Governor on 26th October, 2020)

THE ARUNACHAL PRADESH SPEAKER AND DEPUTY SPEAKER SALARIES AND ALLOWANCES (AMENDMENT) ACT, 2020.

(ACT NO. 8 OF 2020)

AN

ACT

further to amend the Arunachal Pradesh Speaker and Deputy Speaker Salaries and Allowances Act, 1983 (Act No. 7 of 1983).

BE it enacted by the Legislative Assembly of Arunachal Pradesh in the Seventy First year of the Republic of India as follows:-

 (1) This Act may be called the Arunachai Pradesh Speaker and Deputy Speaker Salaries and Allowances (Amendment) Act, 2020. Short title and commencement.

- (2) It shall be deemed to have come into force with effect from 1st April, 2020.
- In the Arunachal Pradesh Speaker & Deputy Speaker Salaries and Allowances Act, 1983, after section 3, the following section shall be inserted, namely:-

Insertion of new section 3A.

"3A. Notwithstanding anything contained in section 3, the salary payable to the Speaker and Deputy Speaker, under Section 3 shall be reduced by thirty percent, for a period of one year commencing from 1st April, 2020, to meet the exigencies arising out of Corona Virus (Covid-19) pandemic".

Onit Panyang, IAS
Secretary to the
Government of Arunachal Pradesh,
Itanagar.